NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/169/2016 PETITION NUMBER : Arti Meenakashi Muthiah NAME OF THE PETITIONER(S) : The Reliance Motor Company Private Limited & 4 others NAME OF THE RESPONDENT(S) : 397/398 **UNDER SECTION SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM PRIVADARSHINI N coursel for Petitioner Koenti 2. Mr Santhanakinshan Council for Lespon Laut 3. Ms Kavitha Suxana, PCS Counsel for Respondents

ORDER

Counsels for both the parties are present. Put up the matter along with TCP/163/16, on 11.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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